

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/34/2019 IN ORIGINAL APPLICATION
NO.170/00422/2017**

DATED THIS THE 19th DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

1. N.Nagaraju
Retired Tech/I/Elec/AC/SWR
Bangalore Division.

2. Gauripathy
Retired Tech/I/Elec/AC/SWR
Bangalore Division.

...Petitioners

(By Advocate Sri K.Shivakumar)

Vs.

1. Sri A.K.Singh
General Manager
South Western Railway, Hubli-580020.

2. Sri Asif Hafeez
Senior Divisional Personnel Officer
South Western Railway
Bangalore-560023.

...Respondents

(By Advocate Sri N.Amaresh)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Shri N.Amaresh submits that a Writ Petition No.4358/2019 has been filed before the Hon'ble High Court of Karnataka. Therefore, the CP is dismissed but with liberty. Notices are discharged. No costs.

(C.V.SANKAR)
MEMBER (A)
/ps/

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the petitioner in CP.No.34/2019(OA.422/2017)

Annexure-C1: Copy of Hon'ble Tribunal's order dtd.24.7.2018

Annexure-C2: Copy of representation dtd.26.9.2018
